

proving the health of industrial workers; and

(b) how many Centres have been opened till now and with what result?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) A Pilot project of Yogasanas is being run for insured industrial workers of Delhi since October, 1960, by the Bharat Sewak Samaj with a grant-in-aid from the Employees' State Insurance Corporation. Facilities for Yogasanas are also being provided under the Contributory Health Service Scheme in Delhi for all beneficiaries under that Scheme.

(b) 5 Centres have been opened under the E.S.I. Scheme where 1338 workers have received training upto 31-12-1961. Eight Centres are functioning under the C.H.S. Scheme.

Training of Masons

*469. { Shri D. C. Sharma:
Shri Balakrishnan:

Will the Minister of Labour and Employment be pleased to state:

(a) whether there is a proposal to set up training schools to impart training in building craft to masons and others engaged in building industry;

(b) whether the proposal has been worked out; and

(c) if so, the details thereof?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) A scheme for training in Building and Construction industry is under consideration.

(b) and (c). Do not arise.

Employees' State Insurance Scheme

*470. { Dr. Ranen Sen:
Shri Dinen Bhattacharya:
Dr. Saradish Roy:
Shri S. M. Danerjee:
Shri Sarkar Murmu:

Will the Minister of Labour and Employment be pleased to state:

(b) whether it is a fact that several Commissions and Committees that were set up to go into the working of the Employees' State Insurance Scheme, have recommended inclusion of families of workers insured under E.S.I. Scheme; and

(b) if so, what are the reasons for not covering families of insured persons in West Bengal and Bombay?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes.

(b) Families have been covered in Greater Bombay with effect from the 24th January, 1962. In West Bengal, the state Government propose to extend medical care to families after adequate arrangements for hospitalisation have been made.

Establishment of Large Aluminium Plant

*471. Shri D. R. Chavan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether an industrial license has been granted for the establishment of a large aluminium plant based on Koyna Hydro-Electric power;

(b) if so, whether it is in the private sector or public sector;

(c) if in the private sector, the name of the firm; and

(d) the proposed site for its location?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): a) to (d). A licence under the Industries (Development and Regulation) Act, 1951, has been granted to M/s. Tendulkar Industries (P) Ltd., Bombay, for the establishment of a 20,000 tonnes aluminium smelter at Pophli, near Chiplun in Ratnagiri District (Maharashtra) based on Koyna Hydro-electric power.